

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 127/2020 in DFR No. 35/2020 (IA 127/2020 - For condonation of delay in filing the Appeal)	Maruti Clean Coal VS Central Electricity Regulatory Commission & Ors.	35/2020 Dated 21/01/2020	04/03/2020		06/03/2020 Court - 2
2	IA 363/2020 in DFR No. 74/2020 (IA 363/2020 - For condonation of delay in filing the Appeal)	Tata Power Delhi Distribution Ltd. VS Delhi Electricity Regulatory Commission	74/2020 Dated 12/02/2020	04/03/2020		06/03/2020 Court - 2
3	IA 229/2020 in DFR No. 59/2020 (IA 229/2020 - For condonation of delay in filing the Appeal)	BSES Rajdhani Power Ltd. & Anr. VS Central Electricity Regulatory Commission & Ors.	59/2020 Dated 07/02/2020	04/03/2020		06/03/2020 Court - 2

4	APL No. 90/2020 & IA 313/2020 (IA 313/2020 - For exemption from filling certified copy of impugned order)	DB Power Limited VS Central Electricity Regulatory Commission & Ors.	91/2020 Dated 24/02/2020	04/03/2020	Caveat No : 6 Date of Caveat Filing : date_format(2020-01-20) Filed By : Deepak Khurana Caveator Name : DB Power Limited	06/03/2020 Court - 2
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